

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/36(KB)2023
IA(I.B.C)/1070(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS MAURIA UDYOG LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pratik Shanu, Adv.] For the Petitioner

Mr. Charu Sangwan, Adv.] For the Respondent

Mr. Farhan Gaffar, Adv.]

Mr. Debarshi Das, Adv.]

ORDER

1. Ld. Counsel for the Petitioner present. Ld. Counsel for the Respondent present.

2. **C.P. (IB)/36(KB)2023:**

a. Both the Ld. Counsels agree that a settlement has been arrived at between the parties.

b. Ld. Counsel for the Applicant seeks liberty to withdraw the present petition on the ground of settlement.

c. The present petition is, therefore, dismissed as withdrawn.

3. **IA(I.B.C)/1070(KB)2023:**

a. This application is also dismissed as infructuous.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**